

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/00276/2019

DATED THIS THE 16TH DAY OF NOVEMBER, 2020

CORAM:

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore.)

Santhosha S.K,
S/o late Kumar P.K,
Aged about 30 years,
Working as P .M. Grade I.
Kuvempuagar S.O.,
R/a Kuvempuagar Quarters,
Mysore -570 028.

....Applicant

(By Advocate Shri B.S. Venkatesh Kumar - through video conference)

Vs.

1.Union of India represented by
Secretary to Government,
Department of Posts,
Ministry of Communications &
Information Technology,
Dak Bhavan, Parliament Street,
New Delhi-110 001.

2. Committee Constituted to examine the issues
relating to the Postmaster Cadre & Member Personnel
Department of Posts,
Ministry of Communications &
Information Technology,
Dak Bhavan, Parliament Street,
New Delhi-110 001.

Represented by its Chairman.

...Respondents

(By Advocate Shri V.N. Holla for Respondents – through video conference)

ORDER (ORAL)

Learned counsel for the applicant Shri B.S. Venkatesh Kumar, has submitted that he wishes to withdraw the present Original Application with liberty to file a fresh Original Application in the matter, with better particulars.

2. The prayer is allowed, with liberty to the applicant to file a fresh Original Application, in the matter.

3. The present Original Application is therefore dismissed as withdrawn.

(RAKESH KUMAR GUPTA)
MEMBER (A)

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